

SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC8149 of 2024, in respect of Surya  
Prakash Kaloya in the matter of Illiquid Stock Options (ISO)

A Recovery Certificate No. RC8149 of 2024 dated October 07, 2024, has been drawn up by the Recovery Officer against **Surya Prakash Kaloya (PAN: ATIPK3630R)** ["Defaulter"] for a sum of **Rs. 6,01,000/- (Rupees Six Lakh One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/SM/S./2022-23/24972 dated March 28, 2023 against Surya Prakash Kaloya (PAN: ATIPK3630R) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date- December 26, 2025  
Place- Kolkata



Mitrajeet Dey  
RECOVERY OFFICER  
मित्रजीत दे / Mitrajeet Dey  
सूर्योदय विकासी एवं उत्तर यात्राविद्युत  
Recovery Officer & Dy. General Manager  
पारस्पर्य प्रतिक्रिया वर्त नियन्त्रण वार्ड  
Securities and Exchange Board of India  
कॉलकाता / Kolkata